NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.41/BB/17	141	Admission	Rule-6 of	Milliken Chemical & Textile(India) Company Pvt. Ltd., Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ARJUN FAO SUURUPPASSANA	Pehhou/ Applicant	And
	Amquitted WARSHINI M.C. Joe JSM Law Partners	despondent	on c. freutalis

Counsel for petitioner is present. Ms. Amrutha Varshini M.C., of M/s. JSM Law Partners, appearing for Falcon Tyres/respondent is present. She undertakes to file vakalat for Falcon Tyres/respondent and she reported that her senior will appear in this case.

For filing vakalat and hearing, list it on 11.08.2017.

MEMBER (J)

MEMBER (T)